

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/259/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: AMARAVATHI SRI VENKATESH PAPER MILLS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(For A. W. WYLSOMYLASSE COOTES)

2. S.V. Supraja for Rahul Balaji

tos Petitiones 8.V. Supraj.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make the balance payment. At request, time is enlarged. Put up on 25.01.2018 at 10.30 A.M.

> - Sd -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk